

THE HIGH COURT OF MEGHALAYA
SHILLONG

NOTICE


No. HCM. III/175/2019-Judl/ 53

Dated, Shillong the 17th February 2020

It is hereby notified to all concerned that the **DIVISION BENCH** cases listed before **COURT NO. 2** on **Tuesday, 18th February 2020** at **10.30 AM** shall now be taken up the **DIVISION BENCH** comprising **Hon'ble the Chief Justice and Hon'ble Mr. Justice W. Diengdoh** on **Tuesday, 18th February 2020** at **02.00 PM** in **COURT NO. 1**.

Take further notice that the **SINGLE BENCHES** of **Hon'ble Mr. Justice H.S. Thangkhiew** and **Hon'ble Mr. Justice W. Diengdoh** scheduled for **Tuesday, 18th February 2020** shall now sit at **10.30 AM** and take up matters as per the Advance Causelist.

By order,


JOINT REGISTRAR (JUDL.)

Memo No. HCM. III/175/2019-Judl/ 53A

Dated, Shillong the 17th February 2020

Copy for information to: -

1. The Registrar –cum– Principal Private Secretary to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong.
2. The P.S to Hon'ble Mr. Justice H.S. Thangkhiew, High Court of Meghalaya, Shillong.
3. The P.S to Hon'ble Mr. Justice W. Diengdoh, High Court of Meghalaya, Shillong.
4. The Advocate General, High Court of Meghalaya, Shillong.
5. The Asst. Solicitor General/ Central Government Counsel, High Court of Meghalaya, Shillong.
6. The P.A. to the Registrar General, High Court of Meghalaya, Shillong.
7. President / Secretary, High Court Bar Association, Shillong.
8. President / Secretary, Shillong Bar Association, Shillong.
- ✓ 9. The Systems Analyst, High Court of Meghalaya, Shillong for uploading the same on the Official Website.
10. Notice Board.
11. Office File.

A.W. Louisa
17.02.2020
JOINT REGISTRAR (JUDL.)

176
17/2/20